

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 5<sup>th</sup> October, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	Original Application No. 274/2016	Sanjay Kumar Vs. Govt. of NCT of Delhi & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1&5 Ms. Sakshi Popli, Adv. for R-2 Mr. Sanjeev Ralli, Adv. for R-3 Mr. Raman Yadav, Adv. for GDA
<b>FOR ADMISSION</b>			
2.	Original Application No. 542/2017	Sheela Devi Vs. Delhi Development Authority & Ors.	Mr. Surina Anand, Adv. for Applicant
<b>AFTER NOTICE</b>			
3.	Original Application No. 507/2017	Harinder Dhingra Vs. Municipal Corporation Gurugram & Ors.	Mr. Ayush Arora, Adv. for Applicant  Mr. Anil Grover, AAG for State of Haryana
<b>FOR COMPLETION OF PLEADINGS</b>			
4.	Original Application No. 123/2017	Dr. Jasveer Singh Vs. Govt. of NCT of Delhi & Ors.	Mr. Sanjay Singh & Mr. Sanjeev Yadav, Adv. for Applicant  Mr. Tarunvir S. Khehar, Adv. for R-1, 2 & 5 Mr. Dinesh Jindal, LO for DPCC Mr. Karan Singh Tanwar, Adv. Mr. Balendu Shekhar, Adv. for SDMC Mr. Ankur Chhiber, Adv. for R-6 Mr. A. K. Prasad, Adv. for CGWA Mr. Amarjit Singh, Adv. for R-7 to 9
5.	Original Application No. 148/2017	Abhinav Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Raman Yadav, Adv. for Applicant  Mr. Utkarsh Sharma, Adv. for R-1, 4 to 6 Mr. C. K. Rai, Adv. for R-3
6.	Original Application No. 392/2017	Sangeeta Kumar Vs. Union of India & Ors.	Mr. Sameer Rohatgi, Adv. for Applicant  Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Anil Grover, AAG for R-3, 4 & 5 Mr. A. R. Thakur, Adv. for R-6
7.	Original Application No. 464/2017	Khushi Sewa Sanstha Vs. The State (Govt. of NCT of Delhi) & Ors.	Mr. Alamgir & Mr. Mohammad, Shadam, Adv. for Applicant  Mr. Tarunvir S. Khehar, Adv. for R-1, 2 & 4 Ms. Priyanka Swami, Adv. for State of UP Mr. Mukesh Kumar Verma, Adv. for UP Mr. B. V. Niren, Adv. for CGSC Mr. Ravindra Kumar, Adv. for Noida Ms. Puja Kalra, Adv. for SDMC
8.	Original Application No. 472/2017 (M.A. No. 920/2017)	Jan Kalyan Sewa Trust Vs. State of UP & Ors.	Mr. Sanjay Kumar, Adv. for Applicant  Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Mishra, Adv. for UPPCB

9.	Original Application No. 528/2017	Dr. Sandeep Kumar Gupta Vs. State of Haryana & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 4
10.	Original Application No. 533/2017	Shashi Bala Vs. NCT of Delhi & Anr.	Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for Applicant  Mr. Tarunvir Singh, Adv. for R-1 Ms. Sakshi Popli, Adv. for DJB
11.	Original Application No. 538/2017	Hodu Beverages Pvt. Ltd. Vs. NCT of Delhi & Anr.	Mr. Pradeep Mishra & Mr. Daleep Dhyani, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Ms. Sakshi Popli, Adv. for DJB
<b>FOR HEARING</b>			
12.	Original Application No. 164/2013	Pankaj Sharma Vs. MOEF & Anr.	Ms. Sumedha Dua & Umang Joshi Adv. for the Applicant  Mr. Vikas Malhotra, Adv. for R-1 Mr. Biraja Mahapatra, Adv. for R-2 Mr. Balendu Shekhar, Adv. for R-3 Mr. Divya Pandey Adv. for R-3A Ms. Priyanka Swami, Adv. Mr. Dhruv Mehta, Sr. Adv. & Mr. Pratap Shanker, Adv. for R-5 Mr. Sanjay Gupta, Adv. for R-31 Mr. P. Parekh, Sr. Adv. with Mr. I. K. Kapila, Adv. for R-32 & 33 Mr. Arun Kumar Sharma, Adv. for R-34 Mr. M.K. Sharma, Adv. for DCB Mr. D. Rajeshwar Rao, Adv. Mr. Anshuman, Adv. for R-35 Mr. Rajeev Kumar Yadav, Adv. Ms. Sakshi Popli, Adv. for DJB
13.	Original Application No. 276/2013 (M.A. No. 571/2016)	Ashwani Kumar Dubey Vs Union of India & Ors.	Mr. M.Z. Choudhary, Adv. & Mr. Ashwani Kumar Dubey, Applicant in person  Mr. Vikas Malhotra, Adv. for R - 1 Mr. Rajkumar, Adv. for R - 2 Mr. V. K. Shukla & Mr. Aditya Shankar, Adv. for R - 3, 5 & 8 Mr. Rajul Shrivastava, Adv. for R - 4 Ms. Savitri Pandey, Adv. for R-6 & 9 Mr. Gigi, C. George, Adv. for State of UP Mr. Daleep Kumar Dhyani, Adv. for R - 7 Mr. Vikas Singh, Sr. Adv. along with Mr. Bharat Sangal, Adv. for R-10 to 12 Mr. Syed Shahid Husain, Adv. for R -13, 15, 16 & 21 Mr. Pinaki Misra, Sr. Adv. along with Mr. Rishi Agrawala, Adv. for R - 14 Mr. Parag P. Tripathi, Sr. Adv. along with Mr. Karan Luthra, Adv. for R - 17 Mr. Rajat Jariwal, Adv. for R - 18 Mr. Pradeep Mishra, Adv. for R-19 & R-20 Mr. Nitin Mishra, Adv. for R-22 Mr. Pawan Upadhyay, Adv. for R-23 & R-27 Mr. Harsh Sethi, Adv. for R - 24 Mr. Harsh Parashar, Adv. for R - 25 Mr. Vivek Singh, Adv. for R - 26 Mr. Ajay K. Chopra, Adv. for R - 28 Mr. Ashwani Bhardwaj, Adv. for R-34 & 36 Mr. Anip Sachthen, Adv. for NCL Mr. Mahesh Agarwal, Adv. Mr. Vikrant Pachnanda, Adv.

14.	<b>Original Application No. 20/2014 (M.A No. 59/2014)</b>	<b>Jagat Narayan Viswakarma &amp; Ors. Vs Union of India &amp; Ors.</b>	Mr. M.C. Mehta, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Rajkumar, Adv. for R – 2 Dr. Vijendra Mahndiyani, Adv. for R - 3 Mr. Pradeep Mishra, Adv. for R – 4 & 5 Mr. V. K. Shukla, Adv. for R – 6 Mr. Rajul Shrivastava, Adv. for R – 7 Mr. Anip Sachthen, Adv. for NCL
15.	<b>Original Application No. 309/2013 (M.A No. 51/2015, M.A No. 443/2015, M.A. No. 720/2015, M.A. No. 721/2015, M.A. No. 857/2015 M.A. No. 920/2015 M.A. No. 921/2015, M.A. No. 73/2016, M.A. No. 74/2016, M.A. No. 294/2016, M.A. No. 1045/2016, M.A. No. 101/2017 &amp; M.A. No. 566/2017)</b>	<b>National Green Tribunal Bar Association Vs. Union of India &amp; Ors.</b>	Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. U.K. Uniyal, AG along with Dr. Abhishek Atrey, Adv. for R – 2 Ms. D. Bharathi Reddy, Adv. for Uttarakhand Mr. Vivek Sharma, Adv. for R-3 Mr. Rajiv Nanda, Adv. Mr. Ravi Gupta, Sr. Adv. along with Mr. K.R. Chawla, Sr. Adv. with Mr. T. S. Bindra, Adv. for R-4 Mr. Pradeep Misra, Adv. Mr. P.L. Gautam, Adv. for NDMC Mr. Siddharth Luthra, Sr. Adv.
16.	<b>Original Application No. 384/2015 (M.A. No. 1168/2016)</b>	<b>Shri B. S. Sidhu Vs Union of India &amp; Ors.</b>	Mr. K. R. Chawla, Adv. for Applicant  Dr. Abhishek Atrey, Adv. for R-1 Dr. Bharti Reddy, Adv. for R-2 Mr. S. P. Singh, Adv. for R-3 to 5 Mr. Anirudh Joshi, Adv. for R-6 Mr. Vivek Sharma, Adv. for R-7 to 10 Mr. Rajiv, Adv. for State of Uttrakhand
17.	<b>Original Application No. 101/2014</b>	<b>Sobha Singh &amp; Ors. Vs State of Punjab &amp; Ors.</b>	Mr. Manish Kumar, Adv. for Applicant  Mr. Anil Soni, AAG for R-1 Ms. Panchajanya Batra Singh, Adv. for R-3 Mr. B. V. Niren, Adv. for MoUD Mr. Shubham Bhalla, Adv. for R-5 Mr. S. S. Shamsbery, Adv. for R-6 & 7 Mr. A.R Takkar, Adv. for R-9 to 11 Mr. Rajkumar, Adv. for CPCB Mr. Vikas Malhotra, Adv. for MoEF Dr. Shiva Sharma, Adv.
18.	<b>Original Application No. 140/2014 (M.A. No. 198/2017)</b>	<b>Nanga Ram Dangi Vs. Secretary, Department of Environment &amp; Forests &amp; Ors.</b>	Mr. M.C. Mehta, Adv. for Applicant  Mr. Attin Shankar Rastogi, Adv. for R – 1 Mr. B.V. Niren, Adv. for R – 2 Mr. Rajkumar, Adv. LA for CPCB Mr. S.S. Shamsbery, Adv. for R – 4 to 6 Mr. Daleep Kumar Dhyani, Adv. (LC) Mr. Ankit R. Kothari, Adv. for Noticee Mr. Ajit Kumar Singh, Adv. Mr. Alok Kumar, Adv.
19.	<b>Original Application No. 377/2015 (M.A. No. 908/2015, M.A. No. 207/2017, M.A. No. 283/2017 &amp; M.A. No. 1005/2017)</b>	<b>Dr. Tripta Sood &amp; Anr. Vs. Govt. of N.C.T. of Delhi &amp; Anr.</b>	Mr. Aagney Sail, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1 Ms. Puja Kalra, Adv. for R-2 Mr. Balendu Shekhar, Adv. for SDMC Mr. Vimal Dubey & Mr. Avneesh Arputham, Adv. for Intervenor Mr. Rajiv Bansal, Sr. Adv. & Mr. Kush Sharma, Adv. for DDA Ms. Antima Bazaz, Adv. Mr. Rahul Kumar, Adv. for Intervenor Mr. Parul Gupta, Adv.

20.	Original Application No. 64/2016 (M.A. No. 1024/2017)	Gopeshwar Nath Chaturvedi Vs. U. P. Pollution Control Board & Ors.	Mr. Rahul Kumar, Adv. for Applicant  Mr. Pradeep Kumar & Mr. Daleep Dhyani, Advs. for R-1 Mr. Rajkumar, Adv. for R-2 Ms. Priyanka Swami, Adv. for State of UP Mr. Rohit Pandey, Adv. for R-5 to 28 Mr. Praveen Kumar Tiwari, Adv. for R-13 Mr. Bharat Sangal, Adv. for R-16 & 17 Mr. S. K. Bhattacharya, Adv.
21.	Original Application No. 473/2016 (M.A. No. 1190/2017)	Kantanath Chaturvedi  Vs. U. P. Pollution Control Board & Ors.	Mr. Suraj Singh & Rahul Kumar, Advs. for Applicant  Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-1 Mr. Rahul Khurana, Adv. for R-6 to 8, 12 to 17, 19, 20, 23, 25, 30, 35, 37, 41, 42, 47, 48, 51, 53, 54, 56, 62, 71, 79, 85 & 101 Ms. Priyanka Swami, Adv. for State of UP Mr. Rajkumar, Adv. for CPCB Mr. S. K. Bhattacharya, Adv.
22.	Original Application No. 270/2016	Sushil Raaja  Vs. Secretary, MORTH & Ors.	Mr. Sushil Raaja, Adv. in person  Mr. B. V. Niren, Adv. for R-1 & 4 Mr. Balendu Shekhar, Adv. for R-2 Ms. Bhavna Darhoon, Adv. for NHAI Dr. Abhishek Attrey, Adv. Mr. Prashtan Kanjale, Adv. for State of Maharashtra Mr. Raja Chatterjee, Adv. for State of WB Mr. V. K. Shukla, Adv. for State of M.P. Mr. Ranjan Mukherjee, Adv. for State of Meghalaya Ms. Mazag Andrabi, DAG for State of J & K Mr. Ankit Verma, Adv. for U.P. Mr. Nishe Rajen Shonker, Adv. for State of Kerala Ms. Hemantika Wahi, State of Gujarat Ms. Aruna Mathur, Adv. for State of Sikkim Mr. Gopal Singh, Adv. for State of Tripura Ms. Rajdipa Behrodea, Adv. for State of Odisha Mr. D. K. Thakur, AAG for State of H.P. Mr. Naginder Benipal, Adv. for State of Punjab Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. Edward belhi, AAG for State of Nagaland Mr. Devraj Ashok, Adv. for Karnataka Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Pragyan Pradip Sharma, Adv. for State of Mizoram Mr. Guntur Prabhakar, Adv. for State of A.P. Mr. Arjun Vinod Bokde, Adv. for Goa
23.	Original Application No. 391/2016 (Earlier Application No. 49/2015 (SZ))	M/s A. Purushottam Chitrapur Vs. Union of India & Ors.	Mr. Shankar S. Bhat, Adv. for Applicant Mr. M. C. Mehta, Adv.  Mr. Devadatt Kamat, AAG with Mr. Devraj Ashok, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 & 4 Mr. Naveen R. Nath, Adv. for R-10 Mr. S. R. Rajagopal, Adv. for R-13 to 15 Mr. Attin Shankar Rastogi, Adv. for MoEF

24.	Original Application No. 98/2017	Charvi Mehra & Anr.  Vs. Residents of A-108, Paryavaran Complex & Ors.	Mr. Charvi Mehra & Mr. Krishika Mehra, Applicant in person  Mr. Praveen Singhvi, Adv. for R-1 to 6 Mr. Tarunvir Singh Khehar, Adv. with Mr. Dinesh Jindal, LO for DPCC Ms. Puja Kalra, Adv. for SDMC Ms. Sakshi Popli, Adv. for DJB Mr. Ankur Katyal, Adv. for R-7 to 16
25.	Original Application No. 289/2017 (M.A. No. 766/2017 & M.A. No. 866/2017)	Society for Protection of Culture, Heritage, Environment, Tradition and Pollution of National Awareness (CHETNA)  Vs. National Capital Territory of Delhi & Ors.	Ms. Divya Sharma, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-2 Ms. Sakshi Popli, Adv. for DJB Mr. B. V. Niren, Adv. for CGWA Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Krishna Kumar Singh, Adv. for MoEF
26.	Original Application No. 418/2017 (MA No. 787/2017)	Delhi Bird Foundation  Vs. Union of India & Ors.	Mr. Ritwick Dutta, Rahul Choudhary & Ms. Meera Gopal, Advs. for Applicant  Ms. Sakshi Popli, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 4 Mr. Piyush Joshi, Adv. for R-5
27.	Original Application No. 325/2015	Lt. Col. Sarvadaman Singh Oberoi  Vs. Union of India & Ors.	Ms. Suruchi Mittal & Mr. Abhishek Gautam, Advs. for Applicant  Mr. A. K. Prasad, Adv. for R-1 & 2 Ms. P. Batra Singh, Adv. for R-3 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-4 & 5 Mr. Vivek Sharma, Adv. Mr. Taruna A. Prasad, Adv. for MoEF
28.	Original Application No. 372/2017 (PH)	Md. Hayath Uddin  Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Keith Varghese, Advs. for Applicant  Mr. B. V. Niren, Adv. for CGSC Mr. Mukul Singh, Adv. for MoEF Mr. Rajesh Singh, Adv. for Maharashtra Mr. Gautam, Adv. for BSPCB Mr. Divya Prakash Pande, Adv. for MoEF Mr. Nikhil Nayyar, Adv. for TSPCB Mr. Mukesh Verma, Adv. Ms. Madhavi Divan, Adv. Mr. J. Ramachander Rao, AAG with Mr. P. Venkat Reddy, Adv. for Telangana

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**THE OLD CASES FOR THE YEAR 2012 TO 2014 SHALL NOT BE ADJOURNED**